

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 577

TO BE ANSWERED ON JULY 20, 2016

OBJECTIVES OF AMRUT

No. 577 SHRI SANJAY DHOTRE:
 SHRI RAHUL SHEWALE:
 SHRI BHARTRUHARI MAHTAB:
 SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the aims and objectives of Atal Mission for Rejuvenation and Urban Transformation (AMRUT);
- (b) whether the Government has achieved the aims and objectives and if so, the details thereof and if not the reasons thereof;
- (c) the details of State Annual Action Plan (SAAP) received by the Government under AMRUT so far and the action taken by the Government on these SAAP;
- (d) the details of funds released to the various States under AMRUT so far, State and city-wise and the details of works undertaken, city-wise; and
- (e) whether the cases of irregularities/corruption in implementation of AMRUT has come to the notice of the Government and if so, the details thereof, State-wise along with the action taken/being taken by the Government in this regard?

Cont...

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAOINDERJIT SINGH)

(a) and (b): The aims of the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) are (i) ensure that every household has access to a tap with assured supply of water and a sewerage connection; (ii) increase the amenity value of cities by developing greenery and well maintained open spaces (e.g. parks); and (iii) reduce pollution by switching to public transport or constructing facilities for non-motorized transport (e.g. walking and cycling).

The Mission was launched in 2015-16 and is for five years.

(c) & (d): The State Annual Action Plans (SAAPs) for 2015-16 of all States/UTs have been approved. These involve a total project cost of Rs. 20773.77 crore including Central Assistance (CA) of Rs. 9893.73 crores. An amount of Rs. 1978.74 crore has been released against these SAAPs.

During 2016-17, SAAPs of 20 States/UTs involving a total project cost of Rs. 19212.68 crore with Central Assistance (CA) of Rs. 8654.48 crores have been approved. An amount of Rs. 942.26 crore against these SAAPs has been released. The Ministry does not release funds city-wise. Under the Mission, Individual projects are to be identified and executed by the concerned States/UTs Govt in accordance with the approved SAAPs. Details of amount released to State/UTs is at Annexure-I.

(e) : No cases of irregularities have been received.

Annexure-I
(Rs. in crore)

Annexure to be referred as part (c) and (d) of the question no. 577+++++ dated 20.07.2016 State- wise detail of fund sanction and released for the FY 2015-16 under AMRUT

Sl.no.	Name of the States/UTs	Released amount (2015-16)	Released amount (2016-17)
1	Andhra Pradesh	60.08	
2	A &N Islands	0.64	
3	Arunachal Pradesh	7.37	
4	Assam	33.87	
5	Bihar	66.42	
6	Chandigarh	3.01	3.6
7	Chhattisgarh	55.29	61.72
8	Dadra & Nagar Haveli	0.68	
9	Daman & Diu	0.91	
10	Delhi	44.61	
11	Goa	5.94	6.96
12	Gujarat	112.86	119.84
13	Haryana	43.80	
14	Himachal Pradesh	15.88	18.24
15	Jammu & Kashmir	30.77	35.52
16	Jharkhand	27.59	33.16
17	Karnataka	118.46	
18	Ke	57.60	
19	Lakshadweep	0.14	
20	Madhya Pradesh	134.41	172.56
21	Maharashtra	182.98	
22	Manipur	9.26	
23	Meghalaya	4.11	4.8
24	Mizoram	7.30	
25	Nagaland	6.29	
26	Odisha	45.63	53.04
27	Puducherry	3.79	
28	Punjab	63.77	
29	Rajasthan	91.90	105.22

30	Sikkim	2.42	
31	Tamil Nadu	274.48	
32	Telangana	40.85	
33	Tripura	6.59	
34	Uttar Pradesh	281.81	327.6
35	Uttarakhand	26.74	
36	West Bengal	110.49	
	Total	1978.74	942.26